

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 675 of 2018

IN THE MATTER OF:

Madhuban Trade Steels Pvt. Ltd.

...Appellant

Vs

Shree Vaishnav Metal & Power Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Hitesh Sachar, Advocate.

**For Respondent: Mr. Gautam Narayan and Ms. Asmita Singh,
Advocates.**

ORDER

24.04.2019: Parties have settled the matter and consent terms of settlement pursuant to meeting held on 29th March, 2019 has been filed.

In the circumstance, no further order required to be passed. The parties will be governed by the terms of settlement. The appeal stands disposed of.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

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